

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 848 OF 2006

Applicant/s Narvin Tyagi Respts. O.A.T

Advocate for Applicant/s C.R. Pandey Advocate for Respondent/s N.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p>O.A. No. 848/06 01.4.2013 Hon'ble Mr. Justice S.S. Tiwari, J.M Hon'ble Ms. Jayati Chandra, A.M List has been revised, None is present for the applicant. Shri N.P. Singh counsel for the respondents is present. Record shows that this case is of 2006 and no rejoinder affidavit has been filed ^{in this} for last six years. It appears that applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed in default and for non prosecution.</p> <p><i>J.Ch</i> A.M</p> <p><i>J.M</i></p> <p>Manish/-</p>	

Contd. On Sheet No. _____